

(i) allotment of upto 50 acres of land duly demarcated and documented; and

(ii) all-round development of Vijay-nagar area with all infrastructural facilities.

(vi) Need to propagate teachings of Sant Kabir.

श्री बी० डी० सिंह (फूलपुर) : आज धर्म की आड़ में जो विष-वमन चल रहा है, वह समाज एवं देश को दिन प्रतिदिन विदीर्ण करता चला जा रहा है। धर्म के ठेकेदारों का उसकी वास्तविक मान्यताओं से दूर का भी रिश्ता नहीं रहता। इस देश में धर्म की आड़ में मेहनतकशों की अज्ञानता का जितना शोषण किया गया, उतना और किसी तरह से शायद नहीं हुआ। रूढ़िवादिता, कर्मकांड, पाखंड एवं अंधविश्वास आदि की संकुचित सीमाओं में जनसामान्य को जकड़ दिया गया। ऊपरी ढकोसलों से भेद एवं अंधकार की भावना जड़वती होती गई। आज के संदर्भ में यह नितांत आवश्यक हो गया है कि इंसानों को समानता के धरातल पर लाकर उनके मन से धार्मिक विद्वेष एवं कलह समाप्त किया जाए। इस परिप्रेक्ष्य में हमें महात्मा कबीर को याद करना होगा। लगभग दो माह पश्चात् संत कबीर का जन्म दिवस (ज्येष्ठ पूर्णिमा) भी आने वाला है। हमारा धर्म निरपेक्ष राष्ट्र है। संत कबीर प्रथम कवि थे, जिन्होंने धर्म निरपेक्ष समाज की परिकल्पना की। उनकी साधना का सामाजिक पक्ष था। उन्होंने वास्तविक सुख पड़ोस के व्यवहार में माना। मानव सेवा उनके लिए सबसे बड़ी पूजा थी। अनुभूतियों पर आधारित उनका धर्म मानव धर्म था। उनकी सत्यवाणी चिरनवीन एवं शाश्वत है।

अतएव सरकार का परम कर्तव्य है कि समाज में प्रचलित मिथ्याडंबरों से जन सामान्य की मुक्ति के लिए संत कबीर की अभिव्यक्तियों को विभिन्न प्रचार एवं प्रसार के माध्यमों से अधिक से अधिक मात्रा में उपलब्ध कराए तथा उनके विचारों के विस्तारण को प्रोत्साहित करे। धर्म निरपेक्ष समाज के निर्माण में यह बहुत

बड़ा योगदान होगा। आज के संदर्भ में यह और भी अधिक सामयिक है।

(vii) Non-availability of Kerosene in rural areas.

SHRI HARIKESH BAHADUR (Gorakhpur) : There is a very deep crisis of kerosene oil in the villages of several States of our country. People belonging to rural areas of U.P. are in great difficulty because they have not been getting kerosene oil for the last four or five months. Kerosene oil is the main source of light in our villages. It is really very unfortunate that kerosene oil which is one of the most essential commodities, is not available to the people who are in great need. Particularly, the students are the greatest sufferers. Therefore, I would like to suggest to the Government to make kerosene oil available to the people as quickly as possible. The present distribution system is mainly responsible for this crisis. I would also like to advise the Government to streamline the distribution system.

(viii) Early appointment of Chairman and Managing Director in Heavy Engineering Corporation, Ranchi.

श्री चन्द्रदेव प्रसाद वर्मा (आरा) : भारी इंजीनियरी निगम (एच० ई० सी०) रांची में विगत नौ महीनों से कोई अध्यक्ष तथा प्रबन्ध निदेशक नहीं है। इस बहुत बड़े सरकारी उपक्रम की व्यवस्था चौपट हो गई है। नौ महीने पहले जो इसके अध्यक्ष थे, उनके हटाए जाने के बाद अभी तक किसी की नियुक्ति नहीं हुई। स्मरणीय है कि सेलेक्शन फार पब्लिक इंटरप्राइज बोर्ड ने बहुत पहले नाम की सिफारिश कर दी है।

इस बड़े भारी इंजीनियरी निगम की स्थापना 1957 में हुई थी। भारत के तत्कालीन प्रधान मंत्री ने एक बड़े उद्देश्य से इसका निर्माण कराया था। उनके उद्देश्य थे : देश में स्टील प्लांटों के लिए यंत्रों का भारी मात्रा में निर्माण करना तथा देश की आवश्यकताओं से अधिक उत्पादन होने पर उसका निर्यात करना भी।

लेकिन यह एक दुर्भाग्य की बात है कि प्रायः हर वर्ष अध्यक्ष तथा प्रबन्ध निदेशक के बदलते रहने तथा गलत नितियों के चलते यह निगम भारी घाटे में चल रहा है। 1957 से लेकर अब तक 12-13 अध्यक्ष बदल चुके हैं। जब कभी काम का सिलसिला प्रारम्भ होता है, तब चेयरमैन या मैनेजिंग डायरेक्टर का स्थानान्तरण कर दिया जाता है।

अतः सरकार से मेरा आग्रह है कि इस भारी इंजीनियरी निगम के अध्यक्ष की शीघ्र नियुक्ति की जाए। अध्यक्ष एवं प्रबन्ध निदेशक एक ही व्यक्ति को न बनाया जाए और नियुक्ति से पूर्व ऐसे पदाधिकारी की दक्षता एवं क्षमता जान ली जाए।

(ix) Reported disbanding of Physiological Research cell at Darjeeling.

SHRI ANANDA PATHAK (Darjeeling) : I am perturbed to learn that there is a move to disband the Physiological Research Cell installed at Darjeeling. Sir, this Cell was established as a wing of the Himalayan Mountaineering Institute, Darjeeling, at the instance of the late Pandit Jawahar Lal Nehru and Dr. B. C. Roy with a view to conduct research on human subject on problems concerning high altitude and cold in general and physiological aspects of the cold injury, frost-bite, hypertension, pulmonary odema, acute mountain sickness and to suggest remedial measures for prevention of these hazards.

Since it was not possible for the Himalayan Mountaineering Institute to meet the requirements of an expanding laboratory, it was taken over by the Research and Development Organisation under the Ministry of Defence—Scientific Control of the Defence Institute of Physiology and Allied Sciences in 1969. At present it is functioning under the Director General Armed Forces of Medical Services.

Sir, this is the only laboratory in India located at an altitude of a moderate height of 7000 ft. and conducting research pertaining to the effect of high altitude and cold direct on human beings. It proved very

worthy especially after the border was at high altitude on the Indo-China border in 1960. The scientists have done commendable research work and brought out very valuable papers helpful for the human beings and our country. Such commendable services done by our scientists have been highly praised and appreciated by all.

I, therefore, urge upon the Government to reconsider the idea of disbandment and retain it at Darjeeling.

SHRI A.K. ROY (Dhanbad) : Sir, before I read my 377, I shall ask for quorum. There is no quorum. Let at least some people come and hear our 377.

MR. CHAIRMAN : The bell is being rung—Now there is quorum. The hon. Member, Shri A.K. Roy may continue.

(x) Need to improve Taxi Scooters' Services in Delhi.

SHRI A.K. ROY : Sir, the harassment by the scooter drivers at Delhi stations has assumed such a proportion that it should draw the attention of the House. No correcting step is taken even after specific cases are brought to the notice of the concerned authorities.

On 4.5.83 I reached New Delhi Station from Dhanbad by 81 UP train at about 10.15 A.M. and got into a scooter. After starting, as soon as the driver came to know that I was to go only up to Parliament, he stopped the scooter declaring that it was out of order. No policeman was available and I had to go to the police booth. The in-charge came out and arranged a scooter for me. That scooter also after knowing that I was to go to the Parliament area, declared that the brake of the scooter was defective. I had to return again to the same officer who arranged a third scooter which took me to the Parliament.

Such a situation arises practically every time at both Old Delhi and New Delhi stations. Within last one month, I had to face such ugly situation twice and I wrote to the Home Minister giving details. Every time I was assured that corrective steps had been